CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP-539/2018 in OA-119/2018

New Delhi, this the 20th day of May, 2019

Hon'ble Sh. A.K. Bishnoi, Member(A) Hon'ble Sh. R.N. Singh, Member(J)

> 1. Sundar Lal Aged 31 years S/o Sh. Hori Lal R/o M-1018, Bijury Colliery, Distt. Anuppur, Madhya Pradesh-484440.

> > ...Petitioner No. 1

2. Himanshu Singh Aged 26 years S/o Sh. Jitendra Bahadur Singh R/o 63, Muhalla Khurrampur, Near Durga Mandir Post Sadar, Gorakhpur, UP-273001

...Petitioner No. 2

(None present)

Versus

Shri F. Sheheryar,
Director General (All India Radio)
Section S-IV (A),
Akashvani Bhawan, Sansad Marg,
New Delhi – 110001. ... Respondent

(through Sh. T. Rajat Krishna for Sh. Rajeev Sharma)

ORDER(ORAL)

Hon'ble Sh. A.K. Bishnoi, Member (A)

None for the petitioners.

- 2. When this matter came up for hearing, learned proxy counsel appearing for the respondents has placed on record an order dated 04.09.2018 passed by the Respondents in compliance of the order passed by this Tribunal in OA No. 119/2018 dated 08.02.2018. The names of the petitioners appear at Serial Nos. 16 and 17 respectively in the order dated 04.09.2018, passed by the respondents. We are satisfied that the directions of this Tribunal in aforesaid order dated 08.02.2018 have substantially been complied with.
- 3. Under the circumstances, the CP is closed. Notices are discharged.

(R.N. Singh)
Member(J)

(A.K. Bishnoi)
Member(A)

/ns/